NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.24/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY Nishek Credit Services Pvgt. Ltd.
V/s
Adel LandMarks Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIJAY K. SINGH		Respondent	
2-	DUSHYANT YADAV PUNEET KUMAR	(ADVOCATES)	PETITIONER	

ORDER

Learned Counsel for the parties are present. They represent that a settlement agreement has been reached between the parties. Ld. Counsel for the respondent seeks to file the Memo of terms of settlement.

In the circumstances, the matter is deferred for hearing on 26.5.2017.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017